

of Pakistan wants to make their boundaries as straight as possible. Then there are other areas in between Cooch Behar and Jalpaiguri of similar land delta formation and Pakistan is trying to take possession of this land with certain motives and in fulfilment of that, they are creating troubles on our borders. Today we have been seeing in the borders between Rangpur and Cooch Behar and Jalpaiguri that they have amassed much armoured strength which in no way should be under-rated by our Minister. But what happened in Cooch Behar and Jalpaiguri, which is no doubt a strategic area, from the defence point of view? Near Siliguri the borders between West Bengal and East Pakistan along with Nepal are only a small portion of territory. In this small area running through West Bengal to the other parts, we find the centre of Naxalites. On the one side of the border is Bharatpur in Nepal and on the other side is Gangapur in East Pakistan.

It is about 12 or 13 miles only and if this portion is cut off what will happen to this area? It is possible that the East Pakistan's rifle men may strengthen their border in order to take more Indian territories within their fold. All that happens in the eastern part of India. Therefore, I want to ask from the hon. Minister whether he would consider the question of taking over the Border Security Forces and bring them within the Defence Organisation so as to protect our borders.

MR. SPEAKER: Please don't make a regular speech. Put questions only.

SHRI B. K. DASCHOWDHURY: This is my question. In view of all these happenings, the border troubles and other troubles that have been going on, whether the hon. Minister will consider taking over the Border Security Forces under the Defence Organisation.

My second question is whether the hon. Minister, in spite of all these happenings that have occurred one after the other will take special measures to protect our borders particularly in East Bengal and West Bengal areas so that the people living in the border areas might get some relief from Government against this apprehension.

Will the Minister do something with regard to the guerilla warfare training
7—4 L. S./70

scheme that has been taken up by Pakistan under Chinese Training Scheme, which has created tension and apprehension in the minds of the minorities resulting in heavy influx to India?

MR. SPEAKER: Now the hon. Member should resume his seat. The question has already been asked by you.

SHRI B. K. DASCHOWDHURY: My last question is this will the Minister take steps to prevent one of the penetrated actions taken by East Pakistan every now and then which remains the main cause for heavy influx of displaced persons in India?

SHRI SWARAN SINGH: I have carefully heard a very wise analysis made by the hon. Member and I am sure that all of us greatly benefited by his long lecture (*Interruption*).

To all the three questions that he has raised I shall answer them briefly. One question was about the Border Security Forces being placed under the control of the Army. In certain sectors it is, but it is not necessary to place it under the Army in other sectors. And I do not think that in East Pakistan-Bengal or Assam border it is necessary to place that under the Army. The second question is about the special measures taken to protect the borders. Special measures are being taken. On the whole our border is quite safe.

His third question is about the guerilla warfare. We have taken note of the guerilla warfare training that is going on not only in East Pakistan but also in Pakistan-occupied part of Kashmir and also in several other parts. We are aware of this problem and we have to take adequate steps and we are taking adequate steps.

12.54 hrs.

QUESTION OF PRIVILEGE

BEATING OF M.P.'s BY POLICE AND PREVENTING THEM FROM COMING TO PARLIAMENT HOUSE

MR. SPEAKER: I have received about ten motions of privileges. They are from Dr. Ram Subhag Singh, from Prof. Mukerjee, from Shri Patel, Shri Rabi Ray, Shri Janeshwar Misra, from

[Mr. Speaker]

Shrimati Sucheta Kripalani, Shrimati Tarakeshwari Sinha, from Shri Samar Guha and from Shri Madhu Limaye.

There is another one—not quite identical from Shri Kanwarlal Gupta. That is on a different matter. Then there is Shri Banrejee's motion relating to yesterday's unfortunate incidents covering two major points—beating of the M.Ps. by the police and obstructing them on their way to Parliament.

By 'beating', I mean every weapon which was used, tear gas, lathis or any other thing with which they were beaten and obstructed. Some of them received injuries. Some are in hospital. This was very unfortunate.

So far as the motions carrying these points I have mentioned are concerned, I hold them in order. There is no question of any doubt about it. I hold them in order and now I shall ask Dr. Ram Subhag Singh to move it.

श्री रवि राय (पुरी) : श्री अर्जुनसिंह मदीरिया के पास को पुलिस ने फाड़ दिया। ऐसा भी नहीं हुआ था। पुलिस के द्वारा यह एक बवंर काष्ठ हुआ है।

DR. RAM SUBHAG SINGH (Buxar): I beg to move:

"That the question of privilege arising out of the incidents of the 6th April 1970...

THE MINISTER OF LAW AND SOCIAL WELFARE (SHRI GOVINDA MENON): May I say . . .

SHRI ATAL BIHARI VAJPAYEE (Balrampur): Is there any objection from Government?

SHRI GOVINDA MENON: That was what I was going to say.

श्री अटल बिहारी वाजपेयी : अध्यक्ष महोदय, आप नियमों को देखिये। अगर मंत्री महोदय को आपत्ति नहीं है, तो वह इस समय नहीं बोल सकते हैं। या तो वह आपत्ति करें, अन्यथा उन्हें इस समय बोलने का अधिकार नहीं है।

श्री रवि राय : अध्यक्ष महोदय, प्रक्रिया के अनुसार चला जाये। अगर मंत्री महोदय को आपत्ति नहीं है, तो फिर उन के बोलने की आवश्यकता नहीं है। आप डा० राम सुभग सिंह को प्रस्ताव रखने के लिए कहें।

MR. SPEAKER: All these motions are there. Because Dr. Ram Subhag Singh's happens to be the first one and covers all these points, I asked him to move it.

DR. RAM SUBHAG SINGH: In the light of the points already mentioned and also in view of the fact that one member of the public from Bara Banki has been killed, I move :

"That the question of privilege arising out of the incidents of the 6th April 1970, when certain Members of Parliament were beaten by the Police and prevented from coming to the Parliament House while the House was in session, be referred to the Committee of Privileges."

SHRI R. D. BHANDARE (Bombay Central): I support the motion.

SHRI GOVINDA MENON: Government have no objection to sending the matter to the Committee of Privileges.

MR. SPEAKER: The question is:

"That the question of privilege arising out of the incidents of the 6th April 1970, when certain Members of Parliament were beaten by the Police and prevented from coming to the Parliament House while the House was in session, be referred to the Committee of Privileges."

The motion was adopted.

श्री रवि राय : अध्यक्ष महोदय, इन्होंने हमारे बाराबंकी के एक कार्यकर्ता, श्री बिहारी-सिंह, को मार दिया है। ये हत्यारे और खूनी हैं। ये मर्डरर्स हैं। श्री बिहारी साठ साल के बूढ़े थे और श्री राम सेवक यादव के चुनाव-क्षेत्र से आये थे। उन को पुलिस ने मार डाला है। गवर्नमेंट इस बारे में बयान दे और इस विषय पर सदन में बहस होनी चाहिये। अध्यक्ष महोदय, आप श्री राम सेवक यादव को सुनिये।

श्री राम सेवक यादव (बाराबंकी) : अध्यक्ष महोदय, जन-वाणी दिवस के सिलसिले में हमारे यहां से जो लोग आये थे, उन में श्री बिहारी नाम का एक साठ साल का बूढ़ा भी था। उस को बुरी तरह से मारा गया। वह कल हास्पिटल में मर गया। इसी लिए मैं ने एक ध्यानाकर्षण प्रस्ताव दिया है। जब इतनी महत्वपूर्ण घटना घटे—एक आदमी मर जाये, तो एक ही दिन दो ध्यानाकर्षण प्रस्ताव भी लिये जा सकते हैं। कल ही हम ने अपने नियमों को स्थगित किया था। मैं ने 184 के अन्तर्गत चाहा है कि आप हमें इस मामले को उठाने की इजाजत दें।

SHRI HEM BARUA (Mangaldai): During question hour when this matter was raised concerning the death of this person due to police atrocities, you promised that the Home Minister will be asked to make a statement. He should make that statement now.

MR. SPEAKER: I have referred it to him for making a statement.

श्री राम सेवक यादव : मैं 184 के अन्तर्गत इस सवाल को उठाना चाहता हूँ। हम कुछ बातें जानना चाहते हैं। मंत्री महोदय पहले मुझे सुन लें और उस के बाद अपना बयान दें, तो ज्यादा अच्छा होगा।

अध्यक्ष महोदय : मैं ने मिनिस्टर साहब से बात की है। वह अपना स्टेटमेंट देने जा रहे हैं।

श्री राम सेवक यादव : आप पहले मेरी बात सुन लें और फिर मंत्री महोदय जवाब दें।

SHRIMATI TARKESHWARI SINHA (Barh): Later on questions may be allowed to be put to the Home Minister.

श्री राम सेवक यादव : मैं चाहता हूँ कि इस आदमी के बारे में बतायें, जिस की मृत्यु हुई है, जो शहीद हुआ है, दूसरे—बहुत सी औरतें, मर्द और बच्चे गायब हैं, तीसरे—जो आदिवासी आये थे, उन का 6-7 हजार रुपया छीन गया, घड़ियां छीनी गईं, उन का सामान छीना गया, ये सब

बातें हैं, जिन के बारे में मंत्री महोदय बतायें तथा बाद में, अध्यक्ष महोदय, हम को प्रश्न पूछने की इजाजत दें।

अध्यक्ष महोदय : मुवह भी यह प्वाइन्ट उठाया गया था और उस वक्त मैंने कहा था—

Let the Home Minister come out with the information and make a statement.

डा० राम सुभग सिंह : इस में एक चीज और जोड़ दी जाय। पार्लियामेंट हाउस के आसपास हर समय दफा 144 लगी रहती है और उस को यह सरकार अपनी सुविधा के अनुसार हटाती है और बढ़ाती है। जब श्रीमती तारकेश्वरी सिन्हा को मारा-पीटा गया था, उस समय यह हटा दी थी। मैं चाहता हूँ कि इस को भी लिया जाय।

अध्यक्ष महोदय : इस को बाद में देखेंगे।

13.01 hrs.

STATEMENT RE. MEDICAL ATTENTION GIVEN TO PERSONS INJURED IN POLICE LATHI CHARGE ON 6TH APRIL, 1970

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA): Yesterday at about 11 O' Clock a person whose name is given as Biharj was brought to the Willingdon Hospital by one Shri Bhagwan Din. He was found to be in a semi-coma and semi-conscious. Medical attention was given to him by the doctors who were present there, and he expired at about 2.15.

SHRI M. L. SONDHI (New Delhi): Murder.

SHRI VIDYA CHARAN SHUKLA: His body was sent for post mortem.

श्री रवि राय (पुरी) : कारण क्या था—यह नहीं बता रहे हैं, वह क्यों मरा ? उस के मरने की क्या वजह थी ? उस को पुलिस ने मारा था—यह बात नहीं बतला रहे हैं। सदन को गुमराह कर रहे हैं अपने बयान में उस के मरने का कारण बतलाइये